

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	IA 11/16 IN CP 04/16	Hearing	397/ 398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Ans. Sridharan 9940012455	Counsel for petitioners	
2. M. V. Ramesh	Adv. R. S. R. and Counsel for respondents	

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for respondents requested time to proceed with I.A. No. 11/2016 after filing objections if any. Counsel for petitioner informed the Tribunal that he is ready to proceed with the main petition than in I.A. No. 11/2016 if the respondents file their objections/written statement if any. Counsel for respondent also agreed for the same.

Hence, time is granted to the respondents to file written statement/objections by 01.08.2017. Counsel for respondents to file objections within 15 days and serve copy on the counsel for petitioner who has to file rejoinder if any within one week thereafter.

List it on 01.08.2017.


MEMBER (J)


MEMBER (T)